

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**CP No. 571/2018
in
OA No.2333/2018**

New Delhi, this the 28th day of January, 2019

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Aradhana Johri, Member (A)**

1. Ex-Sub Maj Bhupal Singh Kanyal
JE (Civil), JC-327752M
Aged about 47 years
S/o Shri Madan Singh Kanyal
R/o 57/B, Kanchan Nagar
Kanchana Bihari Marg, Kalyan Pur Extn.
Near IISE College, Kalyan Pur, Lucknow
U.P. -226022.
2. Ex-Sub Major Raghunath Prasad Jat,
JE (Civil), JC-330428A
Aged about 49 years
S/o Shri Ramu Ram Jat
R/o Bawadi, Minda, Nagaur
Rajasthan-341509.
3. Ex-Sub Maj Laxman Yadav
JE (Civil), JC-327684K
Aged about 49 years
S/o Shri Jaga Yadav
R/o H.No.27, Andar Dhala, Tulshi Nagar
P.O. & Distt. Siwan, Bihar-841226.
4. Ex-Sub Major Rajangam A
JE (Civil), JC-331217K
Aged about 45 years
S/o Shri Amaladas
R/o 133, Laxmi Sunder Nagar, Asthampatti
Salem, Tamilnadu -636007.
5. Ex-Sub Major Jyoti Parkash
JE (C), JC-327685M
Aged about 48 years
S/o Late Shri Nobat Ram

R/o Village Ghai Bhajwal
 P.O. Bupuri, Tehsil Sunderbani
 Distt. Rajouri, J&K-185153.

6. Ex-Sub. Maj. Tarkeshwar Nath Routh, JE (C)
 JC-327750F
 Aged about 47 years
 S/o Shri Rajgirihi Routh
 R/o H. No.4/5, Raja Rahul City
 P.O. Neel Matha, Distt. Lucknow
 U.P.-226002.
7. Sub. Maj. Subhash Kumar,
 JE (C), JC-331551L
 Aged about 52 years
 S/o Shri Megh Raj Singh
 R/o P/99/1, Kabul Line
 Delhi Cantt.-10.
8. Ex-Sub. Maj. Sivadasan. R
 JE (E&M), JC-331109A
 Aged about 51 years
 S/o Shri Raghavan
 R/o Palazhi (Parureth) House
 P.O. Nangiarkul Angara
 Distt. Alapuzha, Kerala-690513.
9. Ex-Sub. Maj. B. John Joseph, JE (C)
 JC-331178W
 Aged about 45 years
 S/o Shri Benjamin
 R/o 1-B, F-2, R.R. Niwas
 Murugan Kovil Street
 Vivekananda Nagar, Kulathur
 Chennai – 600099.
10. Ex-Sub. Maj. Devendra Prasad Yadav
 JE (C), JC-330575H
 Aged about 48 years
 S/o Shri Dukha Rai
 R/o Bahuarwa, P.O. Bishnu Pur
 Tehsil Vaya Parihar, Distt. Sitamarhi
 Bihar-843324. Petitioners
 (By Advocate: Mr. M.K.Bhardwaj)

1. Shri Sanjay Mitra
Secretary
Ministry of Defence
South Block, New Delhi.
2. Lt. Gen. S.K.Srivastava
Engineer-in-Chief
Ministry of Defence
Rajaji Marg, Kashmir House
New Delhi. Respondents.

(By Advocate: Mr. R.K.Sharma)

ORDER (ORAL)

By Hon'ble Mr.V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, it is submitted by the learned counsel for the petitioners that the respondents have complied with the order of this Tribunal by passing a speaking order.

2. In the circumstances, the Contempt Petition is closed. Notices issued to the respondents are discharged. However the petitioners are at liberty to avail remedies, in accordance with law, if they are still aggrieved of the order passed by the respondents. No costs.

(ARADHANA JOHRI)
Member (A)

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(V. AJAY KUMAR)
Member (J)